

ITEM NO.12

Court 5 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 757/2020

MAHUA MOITRA

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(FOR IA No.69515/2020-EXEMPTION FROM FILING AFFIDAVIT )

Date : 10-08-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN  
HON'BLE MR. JUSTICE R. SUBHASH REDDY  
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s) Mr. Rohit Anil Rathi, AOR

For Respondent(s) Mr. Tushar Mehta, SG  
Mr. Rajat Nair, Adv.  
Mr. Apoorv Kurup, Adv.  
Mr. Gurmeet Singh Makker, AOR

UPON hearing the counsel the Court made the following

O R D E R

This very petitioner has filed earlier Writ Petition (C) D No. 11007/2020 for similar relief, which was dismissed as withdrawn on 05.05.2020, which fact has also been clearly mentioned in the list of dates at page M.

We are not inclined to entertain this petition.

The writ petition is accordingly dismissed.

Pending application stands disposed of.

(MEENAKSHI KOHLI)  
AR-CUM-PS

(RENU KAPOOR)  
COURT MASTER